

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-BA-71/2020**

Rahul Luthra, Presently lodged in  
Central Colvale, Jail

...Applicant.

Vs

State Thr. Police Inspector In Charge,  
Panjim Police Station and anr.

...Respondents.

Shri R. Desai, Advocate for the Applicant.

Shri S. Dhargalkar, Addl. Public Prosecutor for the respondents.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:14 December 2020.**

P.C.

By consent, post the matter on 16.12.2020.

**DAMA SESHADRI NAIDU, J.**

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